

ANNEXURE 4

Name of the corporate debtor: HARI MACHINES LTD;

Date of commencement of liquidation: 16th November 2018;

List of stakeholders as on : 11.12.2021

List of operational creditors (Employees)

Amount in Rs.

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	Not applicable	SATISH SHARMA	13-12-2018	18,69,254.00	35,981.00	20,925.80	Salary and other components	4.02	-	-	18,33,273.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
2	Not applicable	SOUGATA LAIK	13-12-2018	21,16,536.00	35,454.00	19,278.00	Salary and other components	3.96	-	-	20,81,082.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
3	Not applicable	DEEPAK SHARMA	08-12-2018	19,36,719.00	25,426.00	18,462.60	Salary and other components	2.84	-	-	19,11,293.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
4	Not applicable	PANCHANANA SETTHI	13-12-2018	76,333.00	11,750.00	11,750.00	Salary and other components	1.31	-	-	64,583.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
5	Not applicable	KAMALA KANTA TARAI	13-12-2018	10,62,411.00	8,763.00	8,763.00	Salary and other components	0.98	-	-	10,53,648.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.

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			Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
6	Not applicable	PRAMOD KUMAR KAUSHAL	13-12-2018	17,66,559.00	42,458.00	24,426.80	Salary and other components	4.74	-	-	17,24,101.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
7	Not applicable	ANUPAM MISHRA	12-12-2018	25,72,371.00	2,75,596.00	1,35,196.00	Salary and other components	30.76	-	-	22,96,775.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
8	Not applicable	SABYASACHI MISHRA	15-12-2018	21,38,191.00	-	-	Salary and other components	-	-	-	21,38,191.00	-	The Managing Director (Din No.00233852) Of The Company Was Disqualified From Being Appointed As The Director U/S 164(2) Of Companies Act 2013 From 1/11/2016, Hence Claim Was Not Admitted
9	Not applicable	KAILASH KUMAR AGARWAL	15-12-2018	4,31,980.00	3,09,119.00	3,09,119.00	Salary and other components	34.51	-	-	1,22,861.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
10	Not applicable	SUBRAT NAYAK	14-12-2018	18,34,878.00	13,113.00	12,750.00	Salary and other components	1.46	-	-	18,21,765.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
11	Not applicable	BASANT KUMAR SAHOO	14-12-2018	6,32,957.00	97,150.00	55,882.00	Salary and other components	10.84	-	-	5,35,807.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
12	Not applicable	SHYAMAL KUMAR PATRA	15-12-2018	2,12,632.00	26,250.00	26,250.00	Salary and other components	2.93	-	-	1,86,382.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor.

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13	Not applicable	SUNIT GOSWAMI	14-12-2018	3,17,899.00	14,776.00	14,776.00	Salary and other components	1.65	-	-	3,03,123.00	-	Claim Amount Admitted After Confirmation From The Books Of The Corporate Debtor. Gratuity Amount Not Admitted Since It Is Funded With Lici And Whenever Any Claim Arises On Account Of Gratuity It Will Be Paid By Lici Directly. Notice Pay 3 Months And Compensation Amount Disallowed Because The Employees Are Discharged From Their Duties Vide Nclt Court Order Dated: 16.11.2018, The Company Have Not Issued Any Termination Notice To The Employees.
-	-	-	-	1,69,68,720.00	8,95,836.00	6,57,579.20	-	4.02	-	-	1,60,72,884.00	-	